NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P. (IB)-1161(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2024

NAME OF THE PARTIES:- The Bank of Maharashtra Limited
Vs.
Alka Rajesh Mimani

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Abhishek appeared for the Applicant. Counsel appearing for the Applicant seeks time to file hard copies of the present Application. Time granted, let hard copies of the present Application be filed at least two days before the next date of hearing. List this matter on **10.01.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT